

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 08/12/2025

(2018) 02 CHH CK 0153

Chhattisgarh High Court

Case No: CONT No. 71 Of 2018

P. R. Yadav APPELLANT

۷s

Miss. Rita Shandilya Secretary, State Of Chhattisgarh And Ors

RESPONDENT

Date of Decision: Feb. 7, 2018

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Malay Shrivastava **Final Decision:** Disposed Of

Judgement

Sanjay K. Agrawal, J

- 1. Heard.
- 2. This contempt petition has been filed by the petitioner herein, alleging non-compliance of this Court's order dated 09.08.2017 passed in W.P.
- (S) No. 3552/2017.
- 3. After hearing learned counsel appearing for the petitioner, I deem it appropriate to give one opportunity to the respondent/contemnor to
- ensure compliance of this Court's order dated 09.08.2017 passed by this Court.
- 4. The petitioner may also make additional representation along with the copy of this order within ten days from today before the respondent
- and, in turn, the respondent shall ensure the compliance of this Court's order dated 09.08.2017 in its letter and spirit expeditiously.
- 5. With the aforesaid direction, the contempt case stands finally disposed of.